

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 71/TT/2017

Date: 12.7.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject :- Determination of transmission tariff for 400 kV Salem Pooling station (Dharmapuri)- Salem 400 kV D/C quad line along with new 765/400 kV Pooling Station at Salem (Dharmapuri) (initially charged at 400 kV) and bay extensions at Salem 400/220 kV existing Sub-station under transmission system associated with common system associated with Coastal Energen Private Limited and Ind-Bhrat Power (Madras) Limited LTOA generation projects in Tuticorin Area-Part-B in Southern Region – Reg.

Sir,

With reference to your letter dated 3.7.2017 pursuant to order dated 17.6.2017 in Petition No. 71/TT/2017, I am directed to intimate that your request for extension up to 24.7.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)